

BENCH-I

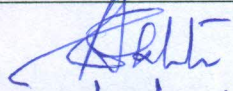
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.701/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

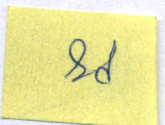
Name of the Company	Suresh Narayan Singh.-Vs-Tayo Rools Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

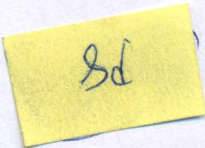
1.	SHAKEEL MOHAMMED	Adv.	Applicants	 12/12/2017
2.	PRINCE VERMA			

ORDER

Ld. Counsel for the applicant is present.

List on 19/12/2017.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)